

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

Original Application No. ____ of 2025

IN THE MATTER OF:

Yashvir Singh Versus State of Haryana and others

**APPLICATION UNDER SECTIONS 14, 15 AND 18
OF THE NATIONAL GREEN TRIBUNAL ACT, 2010**

INDEX

S.No.	Particulars	Annexure	Page No.
1.	Additional document added as per order dated 23.07.2025 i.e. R.T.I. Application filed by Applicant	P-7	37-40
2.	Reply of R.T.I. Application by PWD (B&R) Haryana	P-8	41-50
3.	Notices served by Water Works Department to Neighbouring residents - to remove encroachment	P-9	51-59
4.	Photographs of encroachment	P-10	60-63

...Applicant



Yashvir Singh, aged about 52 years, son of Sh. Kartar Singh, resident of House No. 51, Sector-13 (Part-2), Hisar, Haryana – 125001, Convenor, H.S. HUDA Sectors Confederation.

Right to Information (RTI) Application

To,
The Public Information Officer (PIO),
Superintending Engineer,
Hisar Circle, Public Works Department (B&R) Branch,
Rajgarh Road, Opposite Congress Bhawan,

Hisar - 125001, Haryana.

Subject: Application under Section 6(1) of the Right to Information Act, 2005 seeking complete information regarding the road construction project from Rajgarh Road to Tosam Road on Dabra Minor in Hisar District, including progress on NOC from Forest Department and all project proceedings.

Dear Sir/Madam,

1. Details of the Applicant:

- Full Name: Advocate yashvir singh s/oSh Kartar Singh
- House no 51 sector-13 part 2
- Hisar
- Ph no 9466401368
- E mail. mallikyash.malik@gmail.com
- Date of Application: 29 September 2025

Details of Information Sought:

2. I am filing this RTI application to obtain certified copies/documents/information under the Right to Information Act, 2005, regarding the road construction project from Rajgarh Road to Tosam Road (also referred to as Tosham Road/MDR-108 to Kaimri Road) on Dabra Minor (RD 0.00 to 2.900) in Hisar District, Haryana. The information pertains to the Public Works Department (PWD) (B&R) Branch and any related proceedings involving the Forest Department for No Objection Certificate (NOC).

Kindly provide the following information point-wise:

a. Project Details from PWD (B&R) Department:

- Full name and description of the project, including scope of work (e.g., construction of road crossing Dabra Minor, length, alignment details).
- Date of project approval/sanction by the competent authority, including sanction order/copy.

- o Estimated cost, tender details (if floated), name of contractor (if awarded), and current status of work execution as on date.
 - o All technical reports, feasibility studies, and design drawings related to the project.
3. b. **Progress on NOC from Forest Department:**
- o Copies of all applications/communications submitted by PWD (B&R) to the Forest Department (Hisar Division/District) for NOC/forest clearance under the Forest (Conservation) Act, 1980, including Form-A and justification documents.
 - o Timeline of all proceedings: date of submission, acknowledgments received, site inspections conducted, queries raised by Forest Department (if any), and responses provided by PWD.
 - o Current status of NOC application (e.g., under review, approved/rejected/pending), including any Stage-I or Stage-II clearance details.
 - o Copies of all correspondence (letters, emails, minutes of meetings) between PWD (B&R) and Forest Department regarding this project from inception till date.
4. c. **All Proceedings of the Project:**
- o Copies of all file notings, minutes of meetings, and decisions taken at various levels (e.g., Executive Engineer, Superintending Engineer, Chief Engineer) related to the project.
 - o Details of any environmental impact assessments, public hearings, or land acquisition proceedings conducted.
 - o Status of utility shifting (e.g., 11 KV lines, as mentioned in related tenders) and any related approvals.
 - o Any delays, reasons for delays, and action taken reports on the project progress as on 29 September 2025.
 - o Index of all records/documents maintained in the project file, along with certified copies of the same.
5. If the information is held by another public authority (e.g., Forest Department), kindly transfer this application under Section 6(3) of the RTI Act, 2005, and inform me accordingly.

Preferred Mode of Supply:

6. Please provide the information in electronic form via email to malikyash.malik@gmail.com or as certified photocopies by post. If the information exceeds 100 pages, provide it in digital format on a CD/USB.

Fee Details:

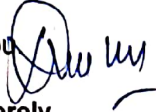
I am enclosing an Indian Postal Order (IPO) of Rs. 100/- (Rupee hundred only) bearing number IPO Number...999... 0 28 481, a.28.4.80 dated. 30/9/2025..drawn in favor of "Accounts Officer, PWD (B&R) Hisar Circle" as application fee under the RTI Act, 2005.

7. Additional fees for photocopying (Rs. 2 per page) or other charges, if applicable, may be intimated in advance.

Time Limit:

8. Kindly provide the information within 30 days as mandated under Section 7(1) of the RTI Act, 2005.

Thanking you



Yours sincerely,

Advocate yashvir singh
House no 51 sector-13 part 2
Hisar
Ph no. 9466401368

[Date: 29 September 2025]

Enclosures:

1. IPO of Rs. 100/-
- 2.
3. Copy of ID proof (, Aadhaar/)

अध्यापक COUNTERFOIL

इसे पत्रकार प्रेषक द्वारा धारण रखा जाये।
To be detached and kept by the Sender.

पोस्टल आर्डर
₹ 50
POSTAL ORDER

किसे भुगतान करना है
To whom payable _____

किस कार्यालय में
At what Office _____

क्या इसे क्रॉस किया है
Whether crossed _____

भेजने की तारीख
Date sent _____

99G 028481

अध्यापक COUNTERFOIL

इसे पत्रकार प्रेषक द्वारा धारण रखा जाये।
To be detached and kept by the Sender.

पोस्टल आर्डर
₹ 50
POSTAL ORDER

किसे भुगतान करना है
To whom payable _____

किस कार्यालय में
At what Office _____

क्या इसे क्रॉस किया है
Whether crossed _____

भेजने की तारीख
Date sent _____

99G 028480

RECEIVED

Medic Town Block 50

SP ER2309579161B, 177 KOTI 02650058

30/09/2025 11:56:40, Counter No.1

To: THE PUBLIC INFO OFFICER

HSAY NO, BARYANA - 125001

From: A/W TILSIVIR MALIB-125003

Amnt: 15.00, CGST:1.00, SGST:1.00

Coll. Amt: 17.00, Mt: 25 (actual) rps

P. Malib: Cash.



PUBLIC WORKS DEPARTMENT (B&R) HARYANA
Executive Engineer, Provincial Division No. I,
PWD (B&R) Branch Hisar - 01662-237889
Email: pwd-eepl1-hissar@hry.nic.in



41
E-mail
11/2/25
22/11/2025

To



Sh. Yashvir Singh S/o Sh. Kartar Singh,
House No. 51, Sector-13 (Part-II),
Hisar, Haryana,
Mobile - 94664-01368
Email - malikyash.malik@gmail.com.

Memo No. 14414

Dated : 21/11/2025

Subject :- Information under RTI Act - 2005, transfer of application under section 6(3) by Sh. Yashvir Singh S/o Sh. Kartar Singh (Application dated 29.09.2025).

Please refer on the subject cited above,

In this connection it is intimated that as per your RTI application received in this office the requisite information is mentioned under.


Sr	Information sought	Reply
a.	<p>a. Project Details from PWD (B&R) Department:</p> <ul style="list-style-type: none"> • Full name and description of the project, including scope of work (e.g., construction of road crossing Dabra Minor, length, alignment details). • Date of project approval/sanction by the competent authority, including sanction order/copy. • Estimated cost, tender details (if floated), name of contractor (if awarded), and current status of work execution as on date. • All technical reports, feasibility studies, and design drawings related to the project 	<ul style="list-style-type: none"> • Full Name /Description :- Construction of New Road from Hisar Rajgarh Road to Hisar Mangali Sharwa Road RD 0.00 to 0.690 on Dabra Minor in Hisar Distt. (Part-1). • Copies of Linear plan & road alignment are enclosed herewith (Annexure-I). • Date of project Administrative Approval :- Revised Administrative Approval received from W/Addl. Chief Secretary, Govt. Haryana Chandigarh vide letter No. 09/155/2020-3B&R(W) dated 11.09.2025 (Annexure-II). • Tender has not been allotted till date due to pending Forest clearance & Electrical Utility shifting. • Full Name /Description :- Construction of new road on Dabra Minor from Hisar Mangali Sharwa Road to Hisar Tosham road RD 0.00 to 2.900km. including ROB at Rly km. 2/13- 15 between Hisar and Charaud Railway Stations in District Hisar (Part-2) • Copies of Linear plan & road alignment are enclosed herewith (Annexure-III). • Revised Rough Cost Estimate has already been submitted to head office through HEW Portal. U.O. has been sent to the Government vide No. 116314/RII dated 21.07.2025 for arranging administrative approval. But the approval is awaited. • Tender has not been allotted till date.
b.	<p>b. Progress on NOC from Forest Department:</p> <ul style="list-style-type: none"> • Copies of all applications/communications submitted by PWD (B&R) to the Forest Department (Hisar Division/District) for NOC/forest clearance under the Forest (Conservation) Act, 1980, including Form-A and justification 	<ul style="list-style-type: none"> • Forest Clearance case for construction of New Road from Hisar Rajgarh Road to Hisar Mangali Sharwa Road RD 0.00 to 0.690 on Dabra Minor in Hisar Distt. has been applied vide proposal No. FP/HR/ROAD/546702/2025 on dated 25.09.2025. But the approval is still awaited at Forest Department. • The detailed estimate will be submitted to the

	<p>including Form-A and justification documents.</p> <ul style="list-style-type: none"> • Timeline of all proceedings: date of submission, acknowledgments received, site inspections conducted, queries raised by Forest Department (if any), and responses provided by PWD. • Current status of NOC application (e.g., under review, approved/rejected/pending), including any Stage-I or Stage-II clearance details. • Copies of all correspondence (letters, emails, minutes of meetings) between PWD (B&R) and Forest Department regarding this project from inception till date.
<p>c. All Proceedings of the Project:</p> <ul style="list-style-type: none"> • Copies of all file notings, minutes of meetings, and decisions taken at various levels (e.g., Executive Engineer, Superintending Engineer, Chief Engineer) related to the project. • Details of any environmental impact assessments, public hearings, or land acquisition proceedings conducted. • Status of utility shifting (e.g., 11 KV lines, as mentioned in related tenders) and any related approvals. • Any delays, reasons for delays, and action taken reports on the project progress as on 29 September 2025. • Index of all records/documents maintained in the project file, along with certified copies of the same. 	<ul style="list-style-type: none"> • The detailed estimate will be submitted to the competent authority after receipt of Stage-I Forest Clearance Approval. • No record is available in this office. • Details of any environment impact assessments, public hearings, or land acquisition proceedings relates to Irrigation Department as encroachment free land is to be provided by them. • Tender for shifting of 11KV electric line (Hisar Rajgarh Road to Hisar Mangali Sharwa Road and Hisar Mangali Sharwa Road to Hisar Tosham road has been allotted by Executive Engineer, Electrical Division, PWD (B&R) Br., Hisar.

For any other information/clarification applicant may visit the office on any working day.

This is for your kind information.

DA/ As Above


**Executive Engineer,
 Provincial Division No. I,
 PWD B&R Branch, Hisar.**
 21/11/2025

Endst. No.

Dated :

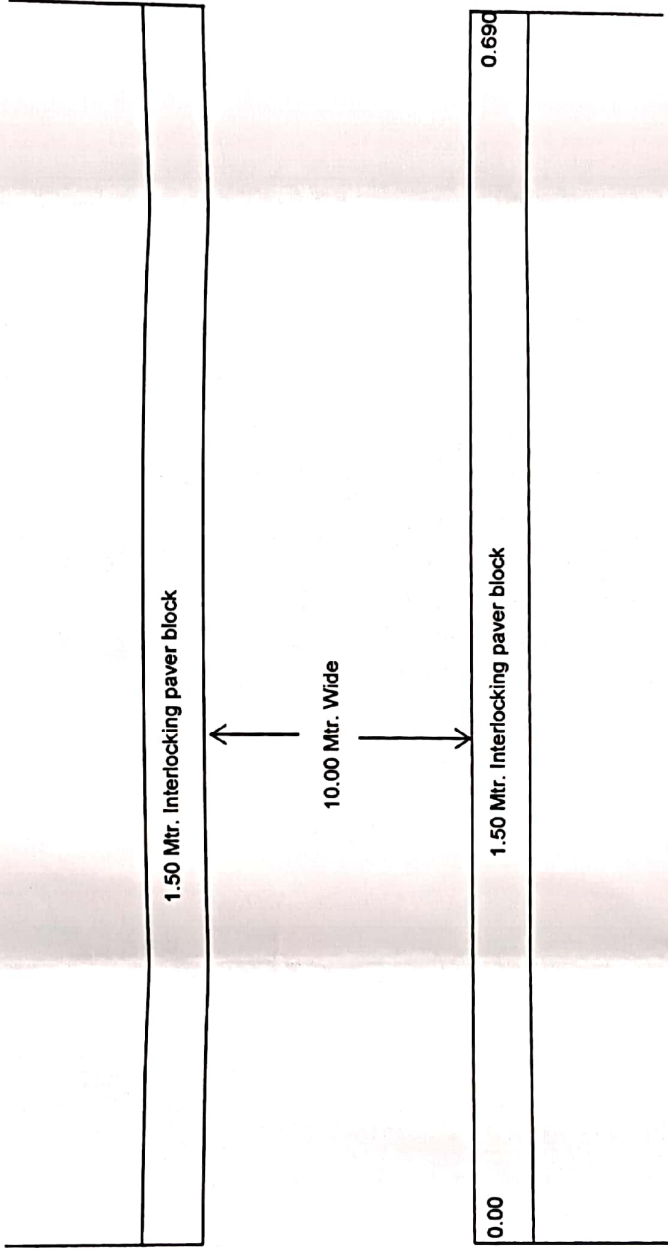
Copy of the above is forwarded to the SPIO-Cum-Superintending Engineer, Hisar Circle, PWD B&R Branch Hisar w.r.t their office memo No. 7745/RTI dated 13.10.2025 for information.

DA/ NIL


**Executive Engineer,
 Provincial Division No. I,
 PWD B&R Branch, Hisar.**

LINEAR PLAN OF CONSTRUCTION OF ROAD FROM HISAR RAJGARH ROAD TO HISAR MANGALI SHARWA ROAD ON DABRA MINOR FROM RD 0.00 TO 0.600 HISAR IN HISAR DISTT.

Hisar Mangali Sharwa Road



Hisar Rajgarh Road

[Signature]
 Sub Divisional Engineer
 Provincial S. b Division No. IV
 PWD B&R Br., Hisar

From

The Additional Chief Secretary to Govt. Haryana,
Public Works (B&R) & Architecture Department.

To

The Engineer-in-Chief (Roads),
Public Works (B&R) Department,
Haryana, Chandigarh.Memo No. 09/155/2020-3B&R(W)
Dated, Chandigarh, the 11.09.25CE (P)
SE (H) mail

12.9.25

Subject: -

Revised administrative approval for rough cost estimate for construction of new road from Hisar Rajgarh road to Hisar Mangali Sharwa road RD 0.00 to 0.690 on Dabra Minor in Hisar District.

Reference Government Memo No. 09/155/2020-3B&R(W) dated 05.03.2021 and your office U.O. No. 527-RII-2020/114268/RII dated 16.07.2025 on the subject noted above.

2. The Governor of Haryana is pleased to accord revised administrative approval amounting to Rs. 716.89 Lakh (Rupees Seven Crore Sixteen Lakh and Eighty Nine Thousand Only) for rough cost estimate for construction of new road from Hisar Rajgarh road to Hisar Mangali Sharwa road RD 0.00 to 0.690 on Dabra Minor in Hisar District.

3. The expenditure involved is chargeable to the Head account "P-01-17-5054-04-ODR-337-98-99-51-16-Const. stg./wdg. & Bye passes of roads for state scheme" and total expenditure under it should not exceed the amount that has been placed at your disposal during the financial year 2025-2026.

The technical sanction of this work shall precede actual execution. No work shall be allowed to be taken up in anticipation of technical sanction. The competent authority to issue technical sanction shall be responsible in case of violation of the clause 9.5.1 of the Haryana PWD code.

Additional Secretary, PWD (B&R)
for Additional Chief Secretary to Govt. Haryana
Public Works (B&R) & Architecture Department

Dated, Chandigarh, the 11.09.25

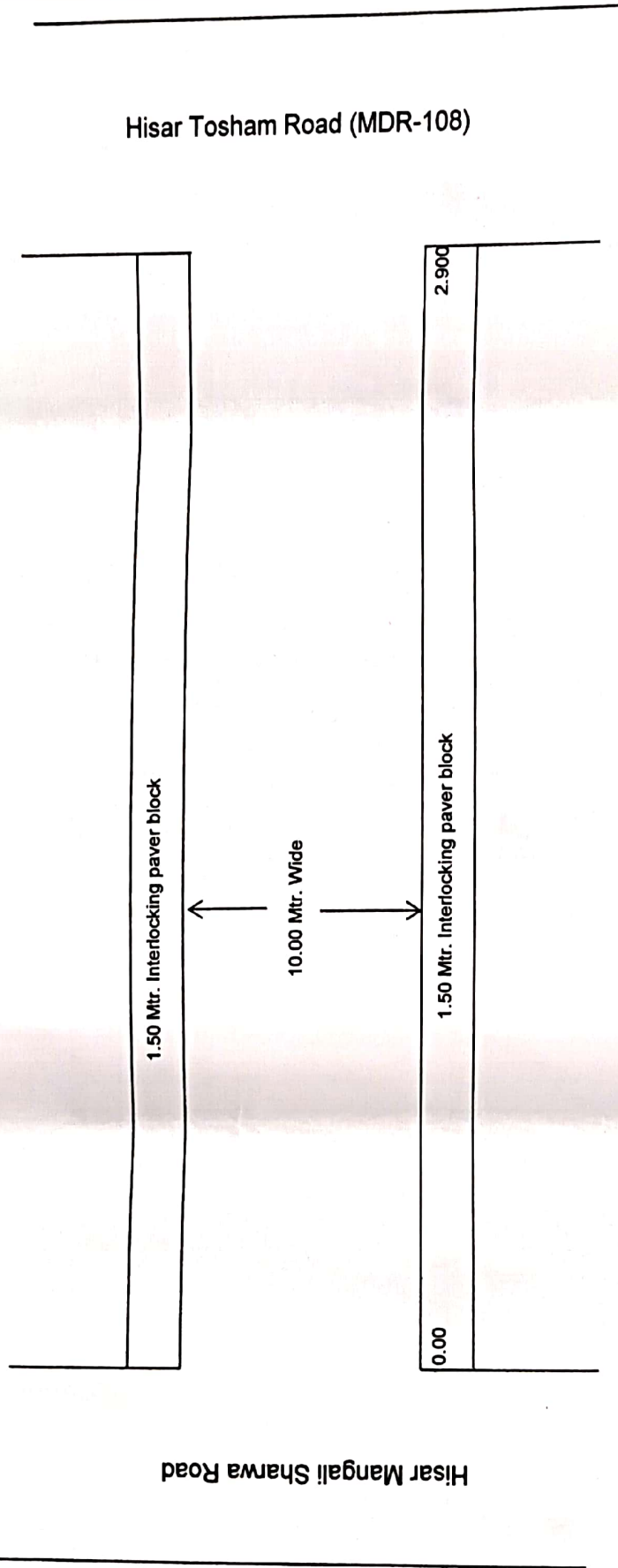
Endst. No. 09/155/2020-3B&R(W)


- A copy of above is forwarded to the following for information and necessary action:-
1. The Accountant General, (A&E) Haryana, Chandigarh
 2. Director Research Laboratory, Haryana PWD, B&R Br., Hisar.
- He is requested to take steps to carry out quality control test as per prescribed procedure.

Superintendent, PWD B&R (W)
for Additional Chief Secretary to Govt. Haryana,
Public Works (B&R) & Architecture Department

Annexure - II

LINEAR PLAN OF CONSTRUCTION OF ROAD FROM HISAR MANGALISHARWA ROAD TO HISAR TOSHAM ROAD(MDR-108) ON DABRA MINOR RD 0.00 TO 2.900 IN HISAR DISTRICT.




 Sub Divisional Engineer
 Provincial S.b Division No. IV
 PWD B&R Br., Hisar

From

The Additional Chief Secretary to Govt. Haryana,
Public Works (B&R) & Architecture Department.

52834/HR
24/03/2021

To

✓ The Engineer-in-Chief (Roads),
Public Works (B&R) Department,
Haryana, Chandigarh.

Send Scanned copy to —
CE(R) + CE(E) + SE(Hisar)
+ Xen (PDI) Hisar + bas(r)

Memo No. 09/148/2020- 3 B&R (W)
Dated, Chandigarh, the 19/3/21

lu
24.03.2021
CE(R)

M.D.S

Subject: -

Administrative approval for rough cost estimate for construction of road
from Hisar Mangali Sharwa road to Tosham road (MDR 108) on Dabra
Minor from RD 0.00 to 2.900 in Hisar District.

etc

Reference your U.O. No. 446-RII-20/84612/RI dated 26.06.2020 on the subject
noted above.

2. The Governor of Haryana is pleased to accord administrative approval amounting to Rs. 1796.97 Lacs (Rs. Seventeen Crore Ninety Six Lacs and Ninety Seven Thousand only) for rough cost estimate construction of road from Hisar Mangali Sharwa road to Tosham road (MDR 108) on Dabra Minor from RD 0.00 to 2.900 in Hisar District.
3. The expenditure involved is chargeable to the under Head "5054- Roads & Bridges (P)-04-ODR-337-98-99-51-16-constn. stg./wdg. and a bye pass road for state scheme" and total expenditure under it should not exceed the amount that has been placed at your disposal during the financial year 2020-21.
4. The technical sanction of this work shall precede actual execution. No work shall be allowed to be taken up in anticipation of technical sanction. The competent authority to issue technical sanction shall be responsible in case of violation of the clause 9.5.1 of the Haryana PWD code.
5. Estimate is returned herewith in original.

Shanda
Special Secretary, PWD (B&R)
for Additional Chief Secretary to Govt. Haryana
Public Work (B&R) & Architecture Department

Dated, Chandigarh, the Sheda

Ednst. No. 09/148/2020- 3 B&R (W)

A copy of above is forwarded to the following for information and necessary
action:-

1. The Accountant General, (A&E) Haryana, Chandigarh
2. Director Research Laboratory, Haryana PWD, B&R Br., Hisar.
He is requested to take steps to carry out quality control test as per prescribed procedure.

-5d-

From

To

The Additional Chief Secretary to Govt. Haryana,
Public Works (B&R) & Architecture Department.

The Engineer-in-Chief (Roads),
Public Works (B&R) Department,
Haryana, Chandigarh.

Memo No. 09/155/2020-3B&R(W)
Dated, Chandigarh, the 11.09.25

Subject: - Revised administrative approval for rough cost estimate for construction of new road from Hisar Rajgarh road to Hisar Mangali Sharwa road RD 0.00 to 0.690 on Dabra Minor in Hisar District.

149093/172
12/9/25

J
12.9.25

CE (B)
SE (H) (M) (M)

Subject: -

Revised administrative approval for rough cost estimate for construction of new road from Hisar Rajgarh road to Hisar Mangali Sharwa road RD 0.00 to 0.690 on Dabra Minor in Hisar District.

Reference Government Memo No. 09/155/2020-3B&R(W) dated 05.03.2021 and your office U.O. No. 527-R11-2020/114268/R11 dated 16.07.2025 on the subject noted above.

2. The Governor of Haryana is pleased to accord revised administrative approval amounting to Rs. 716.89 Lakh (Rupees Seven Crore Sixteen Lakh and Eighty Nine Thousand Only) for rough cost estimate for construction of new road from Hisar Rajgarh road to Hisar Mangali Sharwa road RD 0.00 to 0.690 on Dabra Minor in Hisar District.

3. The expenditure involved is chargeable to the Head account "P-01-17-5054-04-ODR-337-98-99-51-16-Const. stg./wdg. & Bye passes of roads for state scheme" and total expenditure under it should not exceed the amount that has been placed at your disposal during the financial year 2025-2026.

The technical sanction of this work shall precede actual execution. No work shall be allowed to be taken up in anticipation of technical sanction. The competent authority to issue technical sanction shall be responsible in case of violation of the clause 9.5.1 of the Haryana PWD code.

File
Additional Secretary, PWD (B&R)
for Additional Chief Secretary to Govt. Haryana
Public Works (B&R) & Architecture Department

Endst. No. 09/155/2020-3B&R(W)

Dated, Chandigarh, the 11.09.25

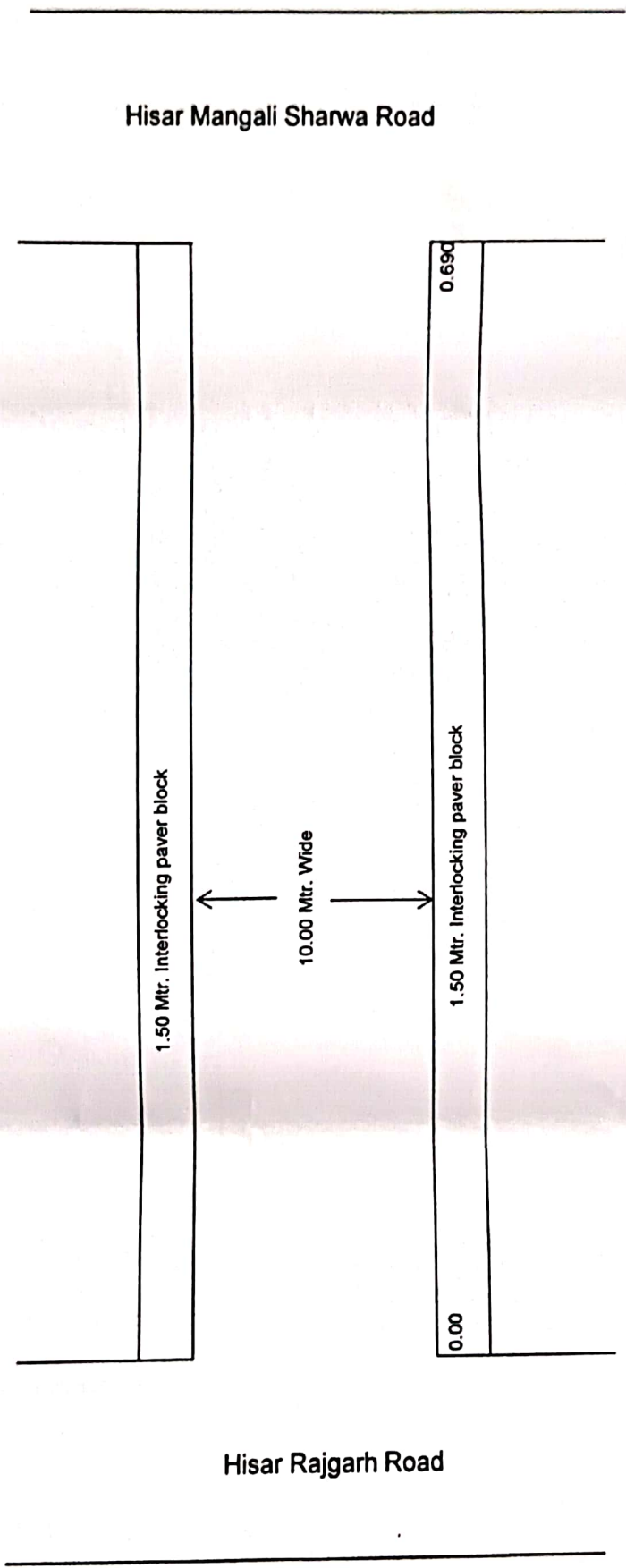
A copy of above is forwarded to the following for information and necessary action:-

1. The Accountant General, (A&E) Haryana, Chandigarh
2. Director Research Laboratory, Haryana PWD, B&R Br., Hisar.

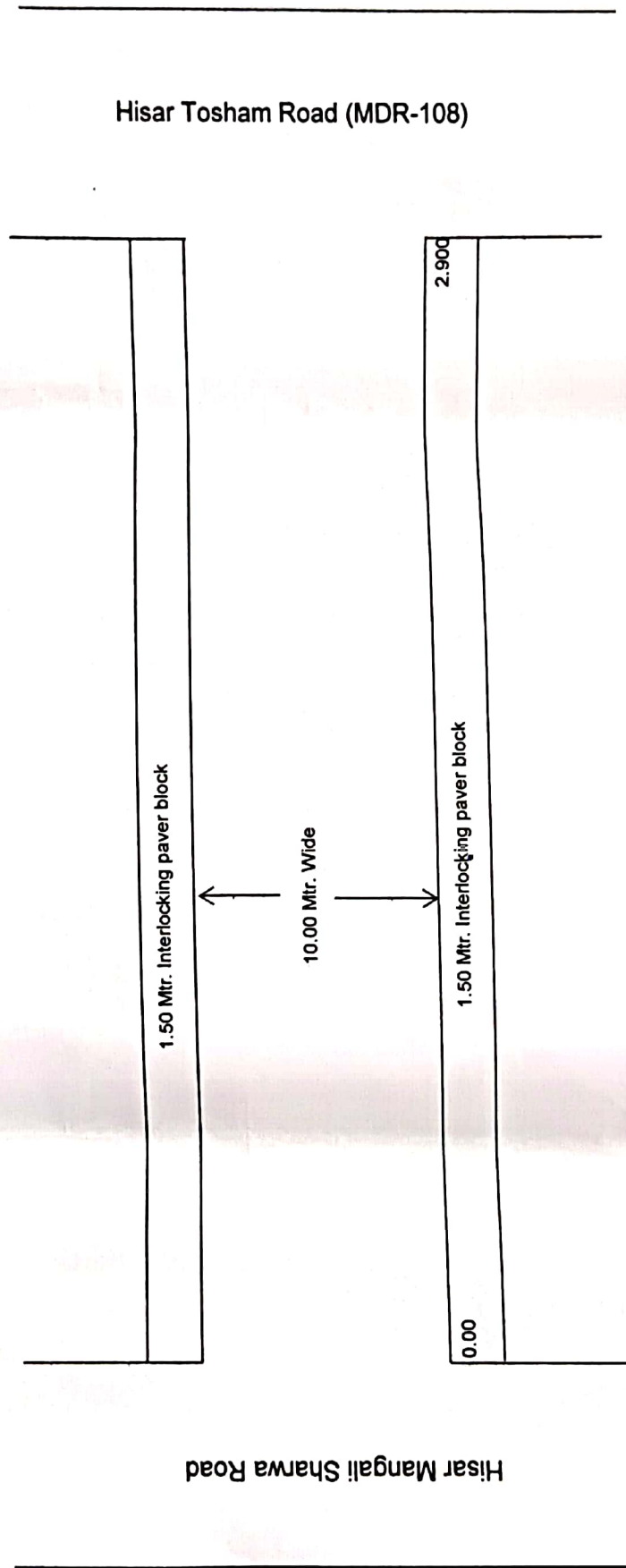
He is requested to take steps to carry out quality control test as per prescribed procedure.

-sd-
Superintendent, PWD B&R (W)
for Additional Chief Secretary to Govt. Haryana,
Public Works (B&R) & Architecture Department

LINEAR PLAN OF CONSTRUCTION OF ROAD FROM HISAR RAJGARH ROAD TO HISAR MANGALI SHARWA ROAD ON DABRA MINOR FROM RD 0.00 TO 0.600 HISAR IN HISAR DISTT.



LINEAR PLAN OF CONSTRUCTION OF ROAD FROM HISAR MANGALISHARWA ROAD TO HISAR TOSHAM ROAD(MDR-108) ON DABRA MINOR RD 0.00 TO 2.900 IN HISAR DISTRICT.



उपमण्डल अधिकारी, हिसार जल सेवाएं उपमण्डल नं0-1, हिसार

नोटिस बनाग

संजीव, राजीव सुपुत्र श्री आनन्द

म. नं 157/15/2025

क्रमांक 250/N

दिनांक 16/4/2025

विषय : बाबत आप द्वारा किए गये नजायज कब्जा कुल रकबा 111.99 वर्ग गज सरकारी भूमि खेवट नं0 1117 खसरा नं0 से हटवाने बारे सूचना।

इस नोटिस द्वारा आपको सूचित किया जाता है कि आपने डाबड़ा माईनर की भूमि रकबा 111.99 पर नजायज कब्जा किया हुआ है। जिस की निशानदेही मशीन द्वारा पूरी की जा चुकी है। इस भूमि पर नजायज कब्जा को नोटिस की प्राप्ति के 15 दिन के अन्दर-अन्दर खाली करें। निश्चित समय तक कब्जा न हटाने पर यह कब्जा पुलिस सहायता से नियमानुसार हटाया जायेगा। कब्जा कार्यवाही पर जो खर्च विभाग पर आएगा वह आपसे वसूल किया जायेगा। यह नोटिस आज दिनांक 16/4/25 मेरे हस्ताक्षर व मोहर सहित जारी किया गया। इसे अति आवश्यक समझे।

विवरण पैमाइश रकबा

क्र. सं.	पूर्व	पश्चिम	उत्तर	दक्षिण	क्षेत्रफल वर्ग गज में	खेवट नं0
1	14'-9"	15'-6"	66'-8"	66'-6"	111.99	1197

उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं01,
हिसार।

क्रमांक 251-253/N

दिनांक 16/4/2025

1. अभीक्षक अभियन्ता, भाखड़ा जल सेवाएं परिमण्डल नं0-1, हिसार को सूचना हेतू प्रेषित है।
2. कार्यकारी अभियन्ता लोक निर्माण मण्डल हिसार को सूचना हेतू प्रेषित है।
3. कार्यकारी अभियन्ता, हिसार जल सेवाएं मण्डल, हिसार को सूचना हेतू प्रेषित है।

उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं01,
हिसार।

उपमण्डल अधिकारी, हिसार जल सेवाएं उपमण्डल नं०-1, हिसार

नोटिस बनाम

विक्रम आर्या सुपुत्र श्री हनुमान आर्या

क्र. नं० 7 अर्थात् 2.1. 16/4/25

क्रमांक 82/N


दिनांक 16/4/2025

विषय : बाबत आप द्वारा किए गये नजायज कब्जा कुल रकबा 79.16 वर्ग गज सरकारी भूमि खेवट नं० 1197 खसरा नं० से हटवाने बारे सूचना।

इस नोटिस द्वारा आपको सूचित किया जाता है कि आपने डांबड़ा गाईनर की भूमि रकबा 79.16 पर नजायज कब्जा किया हुआ है। जिस की निशानदेही मशीन द्वारा पूरी की जा चुकी है। इस भूमि पर नजायज कब्जा को नोटिस की प्राप्ति के 15 दिन के अन्दर-अन्दर खाली करें। निश्चित समय तक कब्जा न हटाने पर यह कब्जा पुलिस सहायता से नियमानुसार हटाया जायेगा। कब्जा कार्यवाही पर जो खर्च विभाग पर आएगा वह आपसे वसूल किया जायेगा। यह नोटिस आज दिनांक 16/4/25 मेरे हस्ताक्षर व मोहर सहित जारी किया गया। इसे अति आवश्यक समझे।

विवरण पैमाइश रकबा

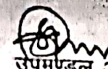
क्र. सं.	पूर्व	परिषम	दत्तर	दक्षिण	क्षेत्रफल वर्ग गज में	खेवट नं०
1	23'-4"	22'-9"	31'-1"	30'-10"	79.16	1197


उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं०1,
हिसार। 9

क्रमांक 83-85/N

दिनांक 16/4/2025

1. अधीक्षक अभियन्ता, भाखड़ा जल सेवाएं परिमण्डल नं०-1, हिसार को सूचना हेतु प्रेषित है।
2. कार्यकारी अभियन्ता लोक निर्माण मण्डल हिसार को सूचना हेतु प्रेषित है।
3. कार्यकारी अभियन्ता, हिसार जल सेवाएं मण्डल, हिसार को सूचना हेतु प्रेषित है।


उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं०1,
हिसार। 8

उपमण्डल अधिकारी, हिसार जल सेवाएं उपमण्डल नं०-1, हिसार
नोटिस बंगला

उमेश सिंह सुपुत्र श्री मनमोरी लाल

अ. नं० १७ १६-४-११-८

क्रमांक 295/11

दिनांक 16/4/2025

विषय : भावत आप द्वारा किए गये नजायज कब्जा कुल रकबा 87.07 वर्ग गज सरकारी भूमि खेवट नं० 1198 खसरा नं० से हटवाने बारे सूचना।

इस नोटिस द्वारा आपको सूचित किया जाता है कि आपने भावड़ा गाईनर की भूमि रकबा 87.07 पर नजायज कब्जा किया हुआ है। जिस की निशानदेही मशीन द्वारा पूरी की जा चुकी है। इस भूमि पर नजायज कब्जा को नोटिस की प्राप्ति के 15 दिन के अन्दर-अन्दर खाली करें। निश्चित समय तक कब्जा न हटाने पर यह कब्जा पुलिस सहायता से नियमानुसार हटाया जायेगा। कब्जा कार्यवाही पर जो खर्च विभाग पर आपका यह आपसी यत्न किया जायेगा। यह नोटिस आज दिनांक 16/4/25 को हस्ताक्षर व मोहर सहित जारी किया गया। इसे अति आवश्यक समझे।

नितरणा पैमाइश पकमा

क्र. सं.	पूर्व	पश्चिम	उत्तर	दक्षिण	क्षेत्रफल वर्ग गज में	खेवट नं०
1	10°-10°-15°-0°	30°-10°	30°-10°	19°-4°-1°-8"	87.07	1198

उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं०1,
हिसार। 12

क्रमांक 295-297/11

दिनांक 16/4/2025

1. अधीक्षक अभियन्ता, भावड़ा जल सेवाएं परिमण्डल नं०-1, हिसार को सूचना हेतु प्रेषित है।
2. कार्यकारी अभियन्ता लोक निर्माण मण्डल हिसार को सूचना हेतु प्रेषित है।
3. कार्यकारी अभियन्ता, हिसार जल सेवाएं मण्डल, हिसार को सूचना हेतु प्रेषित है।

उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं०1,
हिसार। 13

21-4-2025 को मिला है /

उपमण्डल अधिकारी, हिसार जल सेवाएं उपमण्डल नं०-1, हिसार

नोटिस बनाम

दीपक कुमार रायपुत्र श्री रामदास

स. नं. 1, प्लॉट नं. 1197, हिसार

क्रमांक 258/11

दिनांक 16/4/2025

विषय : बाबत आप द्वारा किए गये नजायज कब्जा गुल रकबा 16-4-25 वर्ग गज सरकारी भूमि खेपट नं० 1197 खसरा नं० से हटाने बारे सूचना।

98 इस नोटिस द्वारा आपको सूचित किया जाता है कि आपने खबका गाईनर की भूमि रकबा 99 पर नजायज कब्जा किया हुआ है। जिरा की निशानदेही मरीन द्वारा पूरी की जा चुकी है। इस भूमि पर नजायज कब्जा को नोटिस की प्राप्ति के 15 दिन के अन्दर-अन्दर खाली करें। निश्चित समय तक कब्जा न हटाने पर यह कब्जा पुलिस सहायता से नियमानुसार हटाया जायेगा। कब्जा कार्यवाही पर जो खर्च विभाग पर आएगा वह आपसे वसूल किया जायेगा। यह नोटिस आज दिनांक 16/4/25 मेरे हस्ताक्षर व मोहर सहित जारी किया गया। इसमें अति आवश्यक समझे।

विवरण पैगाइरा रकबा

क्र. सं.	पूर्व	पश्चिम	उत्तर	दक्षिण	क्षेत्रफल वर्ग गज में	खेपट नं०
1	28'-1"	28'-4"	30'-10"	31'-1"	96.99	1197

उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं०1,
हिसार।

क्रमांक 258-261/11

दिनांक 16/4/2025

1. अधीक्षक अभियन्ता, भाखड़ा जल सेवाएं परिमण्डल नं०-1, हिसार को सूचना हेतु प्रेषित है।
2. कार्यकारी अभियन्ता लोक निर्माण मण्डल हिसार को सूचना हेतु प्रेषित है।
3. कार्यकारी अभियन्ता, हिसार जल सेवाएं मण्डल, हिसार को सूचना हेतु प्रेषित है।

उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं०1,
हिसार।

उपमण्डल अधिकारी, हिसार जल सेवाएं उपमण्डल नं0-1, हिसार

नोटिस गनाग

सुरेश सुपुत्र श्री निरंजनलाल

प. नं. 2 अ. नं. 1 / 16/4/2025

क्रमांक 58 / N

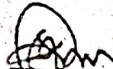
दिनांक 16/4/2025

विषय : बाबत आप द्वारा किए गये नजायज कब्जा कुल रकबा 18.59 वर्ग गज सरकारी भूमि खेवट नं0 1197 खसरा नं0 से हटवाने बारे सूचना।

इस नोटिस द्वारा आपको सूचित किया जाता है कि आपने डावड़ा माईनर की भूमि रकबा 18.59 पर नजायज कब्जा किया हुआ है। जिस की निशानदेही मशीन द्वारा पूरी की जा चुकी है। इस भूमि पर नजायज कब्जा को नोटिस की प्राप्ति के 15 दिन के अन्दर-अन्दर खाली करें। निश्चित समय तक कब्जा न हटाने पर यह कब्जा पुलिस सहायता से नियमानुसार हटाया जायेगा। कब्जा कार्यवाही पर जो खर्च विभाग पर आएगा वह आपसे वसूल किया जायेगा। यह नोटिस आज दिनांक 16/4/25 मेरे हस्ताक्षर व मोहर सहित जारी किया गया। इसे अति आवश्यक समझें।

विवरण पैमाइश रकबा


क्र. सं.	पूर्व	पश्चिम	उत्तर	दक्षिण	क्षेत्रफल वर्ग गज में	खेवट नं0
1	12'-1"	11'-8"	14'-1"	14'-2"	18.59	1197


उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं01,
हिसार।

क्रमांक 59-61 / N

दिनांक 16/4/2025

1. अधीक्षक अभियन्ता, भाखड़ा जल सेवाएं परिमण्डल नं0-1, हिसार को सूचना हेतू प्रेषित है।
2. कार्यकारी अभियन्ता लोक निर्माण मण्डल हिसार को सूचना हेतू प्रेषित है।
3. कार्यकारी अभियन्ता, हिसार जल सेवाएं मण्डल, हिसार को सूचना हेतू प्रेषित है।


उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं01,
हिसार।

उपमण्डल अधिकारी, हिसार जल सेवाएं उपमण्डल नं०-1, हिसार

नोटिस बनाम

विलबाग सिंह रायन श्री ठेकराग

क्रमांक 308 N

दिनांक 16/4/2025

विषय :- बाबत आप द्वारा किए गये नजायज कब्जा कुल रकबा 51.02 वर्ग गज सरकारी भूमि खेवट नं० 1188 खसरा नं० से हटवाने बारे सूचना।

इस नोटिस द्वारा आपको सूचित किया जाता है कि आपने डाबडा मॉडर्न की भूमि रकबा 51.02 पर नजायज कब्जा किया हुआ है। जिस की निशानदेही मशीन द्वारा पूरी की जा चुकी है। इस भूमि पर नजायज कब्जा को नोटिस की प्राप्ति के 15 दिन के अन्दर-अन्दर खाली करें। निश्चित समय तक कब्जा न हटाने पर यह कब्जा पुलिस सहायता से नियमानुसार हटाया जायेगा। कब्जा कार्यवाही पर जो खर्च विभाग पर आरगा वह आपसे वसूल किया जायेगा। यह नोटिस आज दिनांक 16/4/25 मेरे हस्ताक्षर व मोहर सहित जारी किया गया। इसे अति आवश्यक समझे।

विवरण पैमाइश रकबा

क्र. सं.	पूर्व	पश्चिम	उत्तर	दक्षिण	क्षेत्रफल वर्ग गज में	खेवट नं०
1	15'-8"	15'-8"	29'-4"	29'-4"	51.02	1188

उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं०1,
हिसार।

क्रमांक 307-309/N

दिनांक 16/4/2025

1. अधीक्षक अभियन्ता, भाखड़ा जल सेवाएं परिमण्डल नं०-1, हिसार को सूचना हेतु प्रेषित है।
2. कार्यकारी अभियन्ता लोक निर्माण मण्डल हिसार को सूचना हेतु प्रेषित है।
3. कार्यकारी अभियन्ता, हिसार जल सेवाएं मण्डल, हिसार को सूचना हेतु प्रेषित है।

उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं०1,
हिसार।

जगदीश लाल सुपुत्र श्री राम किसान

सूचना नं० 15/1/25

क्रमांक 130/14

दिनांक 16/4/2025

विषय : बाबत आप द्वारा किए गये नजायज कब्जा कुल रकबा 57 वर्ग गज सरकारी खेवट नं० 1197 खसारा नं० से हटवाने बारे सूचना।

54 इस नोटिस द्वारा आपको सूचित किया जाता है कि आपने डाबडा माईनर की भूमि पर 78 पर नजायज कब्जा किया हुआ है। जिस की निशानदेही गरीबन द्वारा पूरी की जा चुकी है। इस भूमि नजायज कब्जा को नोटिस की प्राप्ति के 15 दिन के अन्दर-अन्दर खाली करें। निश्चित समय तक कब्जा न हटाने यह कब्जा पुलिस सहायता से नियमानुसार हटाया जायेगा। कब्जा कार्यवाही पर जो खर्च विभाग पर आएगा यह आप वसूल किया जायेगा। यह नोटिस आज दिनांक 16/4/25 मेरे हस्ताक्षर व मोहर सहित जारी किया गया। अति आवश्यक समझे।

विवरण पैमाइश रकबा

क्र. सं.	पूर्व	पश्चिम	उत्तर	दक्षिण	क्षेत्रफल वर्ग गज में	खेवट नं०
1	16'-3"	16'-4"	30'-3"	30'-3"	54.79	1197

उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं०1,
हिसार।

क्रमांक 131-133/14

दिनांक 16/4/2025

1. अधीक्षक अभियन्ता, भाखड़ा जल सेवाएं परिमण्डल नं०-1, हिसार को सूचना हेतु प्रेषित है।
2. कार्यकारी अभियन्ता लोक निर्माण मण्डल हिसार को सूचना हेतु प्रेषित है।
3. कार्यकारी अभियन्ता, हिसार जल सेवाएं मण्डल, हिसार को सूचना हेतु प्रेषित है।

उपमण्डल अधिकारी,
हिसार जल सेवाएं उपमण्डल नं०1,
हिसार।

उपमण्डल अधिकारी, हिसार जल सेवाएं उपमण्डल नं०-1, हिसार

नोटिस बनाव

करण सिंह सुपुत्र श्री रतीया

म. नं० 153 मन्त्र 4/11/6/12/11

क्रमांक 242/N

दिनांक 16/4/2025

विषय : बाबत आप द्वारा किए गये नजायज कब्जा कुल रकबा 55.31 वर्ग गज सरकारी भूमि खेवट नं० 1197 खसरा नं० से हटवाने बारे सूचना।

55 इस नोटिस द्वारा आपको सूचित किया जाता है कि आपने डायडा मार्टनर की भूमि रकबा पर नजायज कब्जा किया हुआ है। जिस की निशानदेही मशीन द्वारा पूरी की जा चुकी है। इस भूमि पर नजायज कब्जा को नोटिस की प्राप्ति के 15 दिन के अन्दर-अन्दर खाली करें। निश्चित समय तक कब्जा न हटाने पर यह कब्जा पुलिस सहायता से नियमानुसार हटाया जायेगा। कब्जा कार्यवाही पर जो खर्च विभाग पर आएगा वह आपसे वसूल किया जायेगा। यह नोटिस आज दिनांक 16/4/25 गैरे हस्ताक्षर व मोहर सहित जारी किया गया। इसमें अति आवश्यक समझे।

विवरण पैगाइरा रकबा

क्र. सं.	पूर्व	पश्चिम	उत्तर	दक्षिण	क्षेत्रफल वर्ग गज में	खेवट नं०
1	15'-9"	16'-0"	31'-5"	31'-5"	55.31	1197

उपमण्डल अधिकारी, हिसार जल सेवाएं उपमण्डल नं०1, हिसार।

क्रमांक 243-245/N

दिनांक 16/4/2025

1. अधीक्षक अभियन्ता, भाखड़ा जल सेवाएं परिमण्डल नं०-1, हिसार को सूचना हेतू प्रेषित है।
2. कार्यकारी अभियन्ता लोक निर्माण मण्डल हिसार को सूचना हेतू प्रेषित है।
3. कार्यकारी अभियन्ता, हिसार जल सेवाएं मण्डल, हिसार को सूचना हेतू प्रेषित है।

उपमण्डल अधिकारी, हिसार जल सेवाएं उपमण्डल नं०1, हिसार।

SUMMER Sale

GOWNS | SAREES | SALWAR SUITS | UNSTITCH SUITS | LEHNGAS | SHERWANI | INDIAN
JINDAL CHOWK, URBAN ESTATE, HISAR

प्रपोजल • बीएंडआर ने रिवाइज एस्टीमेट मुख्यालय भेजा, मंजूरी के बाद होगा काम 10 मीटर चौड़ा होगा डाबड़ा माइनर पर बनने वाला रोड, ₹75 करोड़ होंगे खर्च

भास्कर न्यूज़ | हिंसा

डाबड़ा माइनर पर तैरगम रोड से राजगढ़ रोड तक बनने वाली सड़क को चौड़ाई रखने का प्रस्ताव बीएंडआर ने डाबड़ा माइनर पर बनाई जाने वाली इस सड़क को चौड़ाई 10 मीटर करके रिवाइज एस्टीमेट तैयार किया है। रिवाइज एस्टीमेट को मुख्यमंत्री मंजूरी के लिए भेजा है।

बीएंडआर के अधिकारियों का कहना है कि इस रोड के निर्माण में करीब 75 करोड़ रुपये का लागत आएगी। इसमें अरबोंको भी बनाया जाना प्रस्तावित है। अधिकारियों का कहना है कि मंजूरी मिलने के बाद इसकी सीलिंग तैयार कर देकर प्रक्रिया शुरू की जाएगी।

यहां बता दें कि बीएंडआर तैरगम रोड से लेकर राजगढ़ रोड तक दो हिस्सों में डाबड़ा माइनर के ताले पर रोड बनाएगा। यह जमीन सिंचाई विभाग की है। अगर इस पर करवा है। इस मामले की एसटीआर कोर्ट में सुनवाई चल रही है। कुछ की निर्माण प्रक्रिया से चुनौती है। कुछ जारी है। रोड का एक हिस्सा 2700 मीटर का है तथा दूसरा हिस्सा करीब 740 मीटर का है।



हिंसा | डाबड़ा माइनर जिस पर राजगढ़ रोड से तैरगम रोड तक सड़क प्रस्तावित।

इस रोड को चौड़ाई रखने का प्रस्ताव बीएंडआर ने तैरगम रोड से राजगढ़ रोड तक बनने वाली सड़क को चौड़ाई रखने का प्रस्ताव बीएंडआर ने डाबड़ा माइनर पर बनाई जाने वाली इस सड़क को चौड़ाई 10 मीटर करके रिवाइज एस्टीमेट तैयार किया है। रिवाइज एस्टीमेट को मुख्यमंत्री मंजूरी के लिए भेजा गया है। प्रस्तावित मंजूरी मिलने के बाद अगले वर्ष प्रक्रिया शुरू होगी। तब तक इलाका डिप्टी कमिश्नर से कर्वां हटवा देना। इस रोड के निर्माण से दिल्ली रोड पर खड़नों का दबाव कम हो जाएगा।
- अजीत सिंह, एडिटर, हिंसा

इधर... एनजीटी ने इस मामले की सुनवाई को लेकर 23 जुलाई की दी तारीख

रोड निर्माण जरूरी नहीं का दावा करते वाले हरियाणा स्टेट सेक्टर बर्निंगडेरम के संयोजक यासीर भूतिक इस मामले को लेकर एनजीटी पहुंचे हैं। दिल्ली एनजीटी की स्पेशल बैच में इस मामले की सुनवाई शुरू की हुई।

एनजीटी ने इस मामले में कॉन्फिडेंट के संयोजक से कॉन्फिडेंटों को टिपिंग के लिए कोर्ट में जांचे जा रहे हैं। इसमें सुनवाई के लिए एनजीटी ने 23 जुलाई का समय रखा है। एनजीटी ने इस मामले में कहा कि रिवाइज एस्टीमेट को मंजूर है इसमें ये कमी शामिल नहीं हो पा रहा है कि क्या रोड बनाया जा रहा है। इस पर केस खारज करने वाले संयोजक ने कहा कि वर्तमान में एस्टीमेट तैयार किया जा रहा है। पहले जो एस्टीमेट तैयार किया गए थे उनकी कॉपीयां भी उन्होंने बैच के साथ पेड़ों की गिनती के बारे में बैच में पूछा कि कि कटे जा रहे हैं तो एडवोकेट पब्लिक ने कहा। सत्रों में 446 पेड़ इस जगह पर हैं। लेकिन अगस्त यह संख्या 1 हजार के आसपास है। क्योंकि वन विभाग ने बिना पेड़ों पर निर्माण की है पेड़ों की काटने वाले हैं। बिना संवर्धन वाले भी सैकड़ों पेड़ मौके पर खड़े हुए हैं। उन्होंने एक क्लिपबोर्ड एग्जेक्यूटिव रोड की बात भी बैच को बताया।

13

शिमला के लिए रोडवेज की एसी बस सेवा शुरू, हिंसा से पहले दिन 16 यात्री बैठे

हिंसा से दूरी 386 किलोमीटर, किराया 813 रुपए निर्धारित : महाप्रबंधक

भास्कर न्यूज़ | हिंसा

हिंसा से शिमला के लिए मुख्यमंत्री की पहली बार एसी बस सेवा की शुरुआत की गई। यह बस मुंबई 9:55 बजे हिंसा से स्टेशन से रवाना हुई। पहली यात्री बस में



मिशन-एडमिशन कॉलेजों में दूसरी मेरिट लिस्ट जारी

भास्कर न्यूज़ | हिंसा

उत्तर विश्व विभाग ने शहर के कॉलेजों में मुंबई की दूसरी मेरिट लिस्ट जारी कर दी है। विभाग में सुबह 11 बजे लिस्ट जारी की गई थी। शिमला काट लिस्ट कॉलेजों में चलाया कर दी गई। इस लिस्ट के आधार पर कॉलेजों में एडमिशन

